

लागू करने में क्या एतराज था क्या इसका पता लगाने की कोशिश की गई है ?

Shri Anil K. Chanda : This question refers to Western Tibet only. With regard to Central Tibet, the certificate system has been operating both on their side as well as on our side.

श्री भक्त दर्शन : मेरा प्रश्न यह था कि क्या तिब्बत की सरकार ने कोई कारण बताया है कि पश्चिम हिमालय में क्यों इस तरह का एतराज किया जा रहा है और क्यों इस सिस्टम को जारी नहीं होने दिया जा रहा है जब कि और इलाकों में इस सिस्टम को जारी कर दिया गया है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : सबाल यह पूछा जा रहा है कि उन्होंने एतराज क्यों किया। अब हमारे लिये इसका जवाब देना कठिन है कि उन्होंने क्यों किसी बात पर एतराज किया है।

श्री भक्त दर्शन : क्या यह पता लगाने की कोशिश की गई है कि पिछले वर्ष जब से इस सिस्टम को लागू किया गया है तब से भारत और तिब्बत के व्यापार में कुछ बढ़ोतरी हुई या उसमें कोई कमी हुई है ?

Shri Jawaharlal Nehru : I should not like to make a statement without verification. My vague impression is that it has increased.

Shri B. D. Pande : I want to know whether a strict watch is kept on persons who go to Tibet or who come from Tibet to India as there are many 420's who may enter through the border area.

Shri Jawaharlal Nehru : Is the hon. Member referring to a strict watch by the Government of China or by the Government of India?

DOCUMENTARIES ON PROHIBITION

*1668. **Shri C. R. Narasimhan :** Will the Minister of Information and Broadcasting be pleased to state the steps taken or proposed to be taken to publish suitable literature and produce documentaries on Prohibition and other subjects covered by the directive principles of State Policy?

The Minister of Information and Broadcasting (Dr. Keskar) : The

pamphlet entitled "Prohibition—Questions and Answers" has been brought out by the Publications Division and it will be translated in due course in all regional languages. A documentary film on prohibition is proposed to be produced during the current financial year and we have also undertaken to produce for the Government of Assam a documentary film on prohibition in Assam. Literature and documentaries on other subjects covered by the Directive principles of State policy will be undertaken as and when they are adopted for implementation or for educating public opinion in their support.

Shri C. R. Narasimhan : May I know whether there is any plan for this kind of publications and also whether it will be undertaken in all the important regional languages?

Dr. Keskar : For the moment, we have not got any big plan for this purpose.

Shri C. R. Narasimhan : About publishing these things in regional languages, is there any intention to publish these in some of the important regional languages?

Dr. Keskar : I have said in my answer that it is going to be translated in the regional languages.

Shri N. M. Lingam : In view of the declared objective of making prohibition an integral part of the Second Plan, does Government contemplate launching a concerted drive to educate the public through films and radio?

Dr. Keskar : That question will certainly be taken up as and when our plan and the details are worked out.

GERMAN REPARATIONS TOOLS

*1670. **Shri S. C. Samanta :** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of items of machine tools received by the Government of India as their share of German Reparations which remained undisposed as on the 31st March, 1956;

(b) the number of the disposed items which went to Government

Department and the number which went to private sources by auction; and

(c) the income which accrued from sale to private concerns as on the 31st March, 1956?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) 4.

(b) (i) 8,726

(ii) 1,369

(c) Rs. 9.91 lakhs.

Shri S. C. Samanta: With reference to part (a), may I know where these four items are lying?

Shri P. S. Naskar: Two out of the four were handed over to the Sindri Fertilisers in 1951, for processing cast iron pipes and the factory had handed over the machines to Indian Iron and Steel Works, Kulti. The other two items could not be sold on the last occasion and they will be sold as and when there is an auction.

Shri S. C. Samanta: May I know the total amount of the sale proceeds from these machine tools and the expenditure incurred for bringing them to India and also the expenditure on establishment?

Shri P. S. Naskar: I would require notice.

Shri Kamath: Against which Indian property and where, damaged by the German Government or German army during the Second World War, were these claims made by the Government, considering the fact that it was the British Government, and not India, that declared war on Germany?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): These things were asked for before Independence and we are only handling the disposal thereof.

Shri S. C. Samanta: May I know the total number of items which were received and the number of items that had been disposed of as scrap?

Shri P. S. Naskar: The Government of India received allocations for 10,431 items of machine tools as its

share of German reparation. There was no such thing as scrap which could not be sold.

Shri Kamath: May I know if reparations have been claimed after August 1947?

Sardar Swaran Singh: This question should be put to the External Affairs Ministry.

Shri Kamath: Very good. I will do it.

RURAL ELECTRIFICATION

***1673. Sardar Iqbal Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) the amounts sanctioned to states for rural electrification during the First Five Year Plan period;

(b) whether any application for loan in this connection has been received from the Punjab Government; and

(c) if so, the decision taken by Government in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). A statement giving the requisite information is laid on the Table of the House. [See Appendix IX, Annexure No. 54].

Sardar Iqbal Singh: Out of Rs. 20 crores that had been approved for this loan, only eight crores had been sanctioned. May I know the amount that has been actually utilised at the end of the First Plan?

Shri Hathi: Amount sanctioned really means the total expenditure. This loan is a reimbursement loan. The States have to spend the money and then they show the progress of expenditure and the amount is given according to the expenditure actually incurred by them.

Sardar Iqbal Singh: May I know the total amount that has been asked for by the Punjab Government? May I also know the reason for sanctioning only Rs. 3 lakhs?

Shri Hathi: The Punjab Government had asked for a loan of Rs. 70 lakhs.